

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

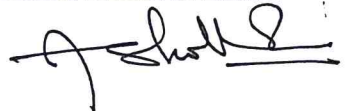
(43)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)


APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/CAA/22,23/2017
NAME OF THE DEMERGED CO. : SHIVA TEXYARN LTD
NAME OF THE RESULTING CO. : STYL TEXTILE VENTURES LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Petitioners	
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ORDER

Court time is over. Matter is adjourned. Put up on 19.07.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)